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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 125/397-398/NCLT/AHM/2016 (New)
CP No. 34/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

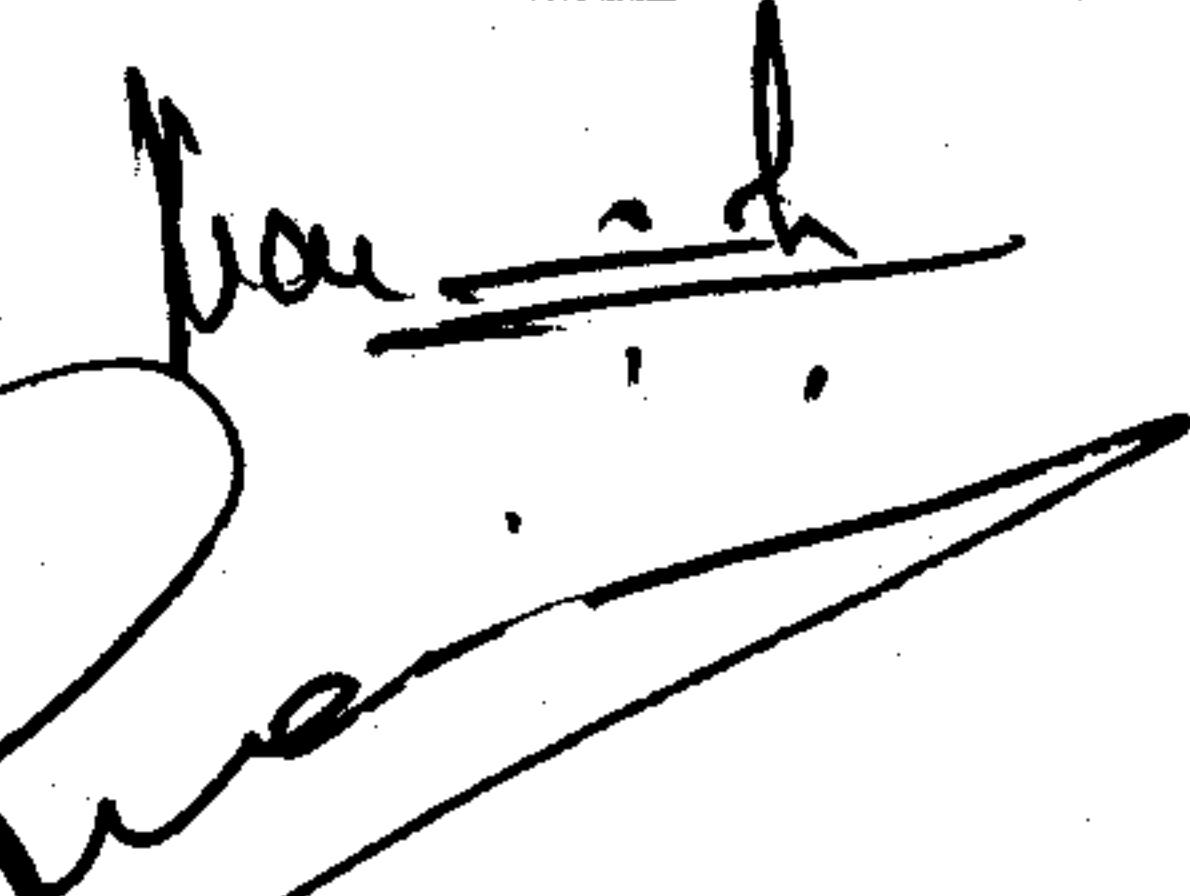
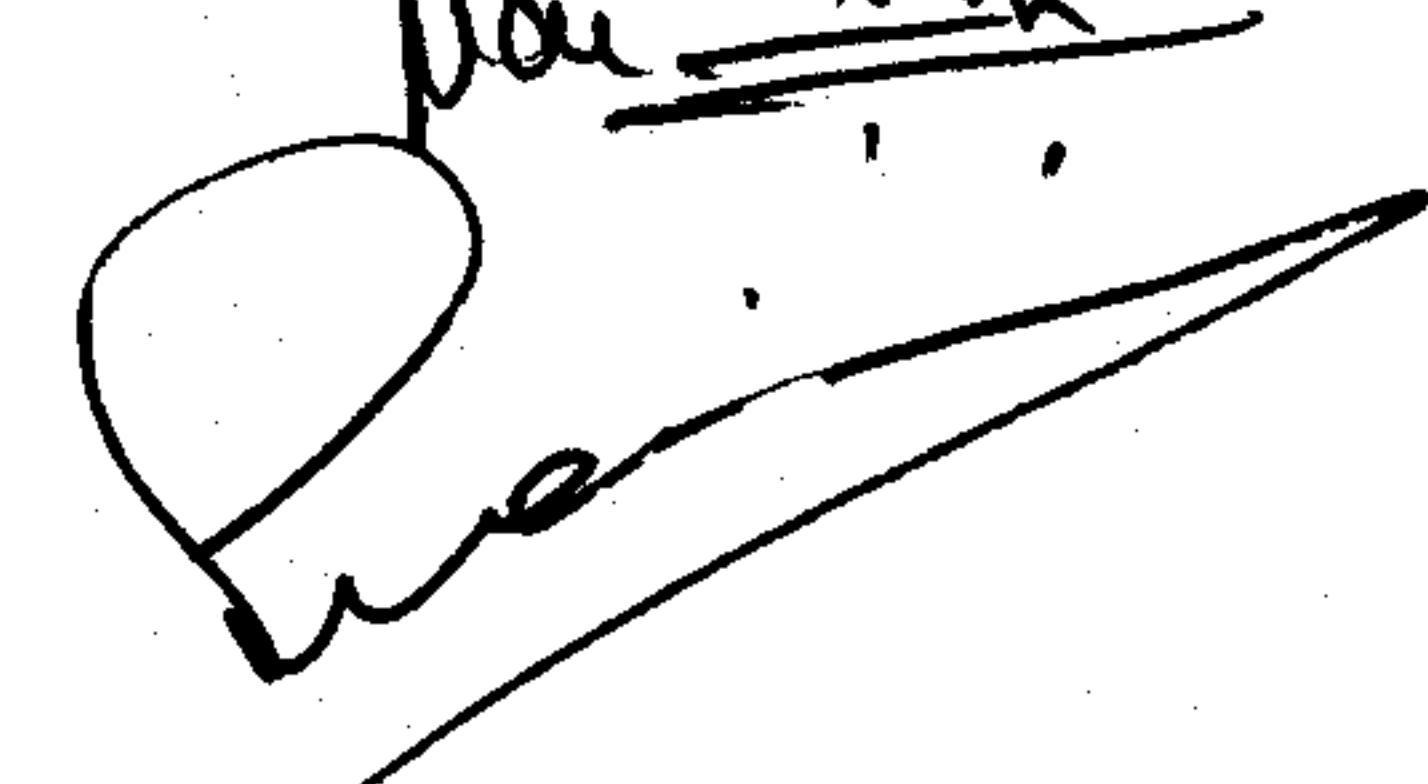
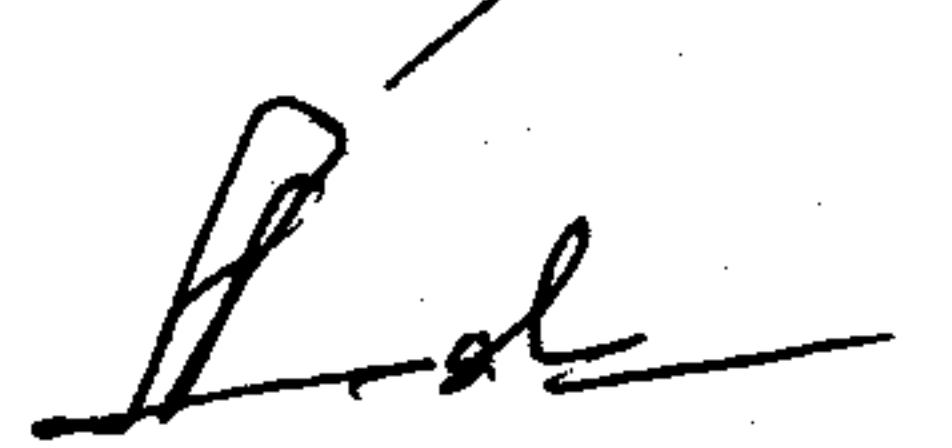
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: Ashok Kumar Khosla

V/s.

PGH International Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

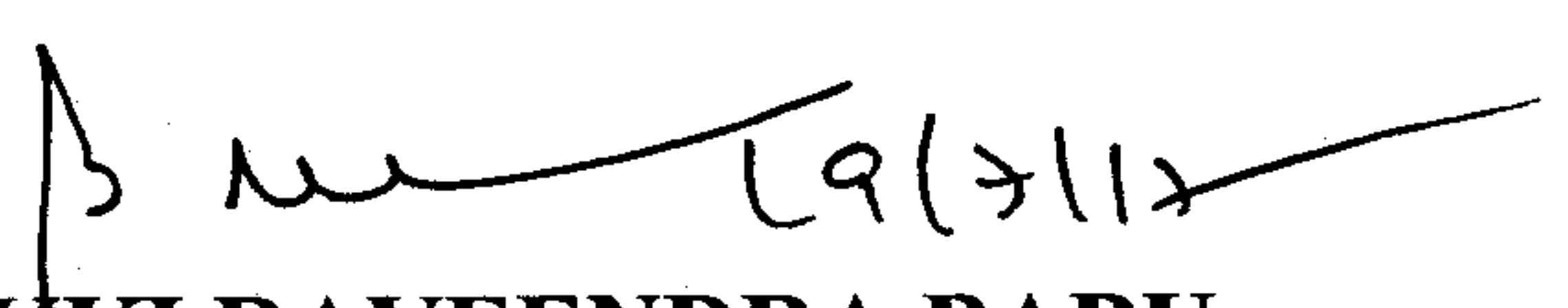
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kunal & Vaishnav	Advocate	Petitioners	
2.	Hamesh C. Naidu.	Advocate	"	
3.	L. J. Golani	Advocate	Respondent	
4.	Amalpushp Shrotri	Advocate	Res. No. 2	

ORDER

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu present for Petitioners. Learned Advocate Mr. Amalpushp Shrotri present for Respondent no. 2. Learned Advocate Mr. L J Golani present for Respondent no. 4 and 6.

At request of Respondent counsel on the ground that he filed application under section 420(2) of the Companies Act, 2013.

List the matter on 07.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.